

Declaration or Assets and Liabilities

Year.....2021.....

I, **Rakesh Kumar Pandey** son/daughter/wife of **Late Rajdeo Pandey**
aged..... **44 (Approx)** Years, belonging to **Assistant Cadre**
service and presently working as **Assistant, Bihar Legislative Assembly, Patna**
given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my
spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Amrita Pandey	Dependant-1 satyam Kumar	Dependant-2 Shivam Kumar	Dependant-3
(i)	Cash	Rs.- 1000/-	Rs.- 1000/-	Rs.- 1500/-	Rs.- 1000/-	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs.- 2500/- as on 12th February, 2021 in S.B.I., Bihar Vidhan Mandal.	Rs.- 4000/- as on 12th February, 2021 in Bank of India, Kalibari Branch, Gardanibagh	Rs.- 1000/- as on 12th February, 2021 in Canara Bank, Sarishtabadi Branch	Rs.- 500/- as on 12th February, 2021 in Bank of India, Kalibari Branch, Gardanibagh	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) LIC Policy No. 518186253 of Rs. 8,093/- (Per Annum) (2) LIC Policy No. 514855661 of Rs. 5,017/- (Per Annum) (3) LIC Policy No. 829367050 of Rs. 28,438/- (Per Annum) (4) LIC Policy No. 516859659 of Rs. 30,000/- (Fixed Deposit)	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	(1) Bajaj Pulsar 180 bearing Reg. No.- BR01AS6309 of year 2010 (2) Bajaj Pulsar NS200 bearing Reg. No.- BR01DD9677 of year 2014 (3) Yamaha R15 bearing Reg. No.- BR01ED9866 of year 2019	(1) Mahindra Xylo D4 bearing Reg. No.- BR01PF1516 of year 2014	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 10 gm (Approx) of Rs.-46,000/- (Approx)	Gold- 60 gm (Approx) of Rs.-2,76,000/- (Approx)	Gold 10 gm (Approx) of Rs.-46,000/- (Approx)	Gold 10 gm (Approx) of Rs.-46,000/- (Approx)	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Rakesh K. Pandey
12/2/2021

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s) Amrita Pandey	Dependant-1 satyam Kumar	Dependant-2 Shivam Kumar	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	A Residential Building in 1.25 Katha Area, (Above Land in the name of my mother) Near Ram Janki Mandir, Baitura, Buer, Patna	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in HUF (ANCESTRAL)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 12-02-2021
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	LIC HFL (Home Loan) of Rs. 45,00,000/-	Rs.- 44,86,906/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

Rakesh K. Pandey

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs.- 63,554/- Assessment Year 2020-21 PAN No.- AGEPP4901B	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Rakesh Kr. Pandey

Name of Employee: **Rakesh Kumar Pandey**

Place: **Patna**

Designation: **Assistant**

Date: **12/02/2021**

Department: **Bihar Legislative Assembly, Patna**

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.